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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.2042/1995

New Delhi, this 18th day of September, 1996

Hon'ble Mrs. Lakshmi Swaminathan, Member(A)

Shri Kishan Shah
s/o Shri Ram Swaroop
h-312, Nanakpura New Delhi .. Applicant

(Shri K.C. Mittal, Advocate - not present)

vs.

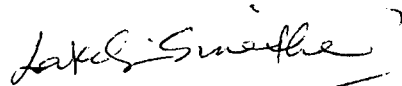
Union of India, through

1. Secretary
Ministry of Urban Development
Nirman Bhavan, New Delhi
2. Directorate of Estates
Nirman Bhavan, New Delhi
3. Shri A. Bains
Estate Officer
Dte. of Estates, New Delhi .. Respondents

(Shri B.Lall, Advocate)

ORDER(oral)

None appeared for the applicant even on second call. Shri B. Lall, learned counsel, appeared for the respondents. The case is accordingly dismissed in default and for non-prosecution.



(Mrs. Lakshmi Swaminathan)
Member(A)
18.9.1996